GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 3570 TO BE ANSWERED ON 15th JULY, 2019

RUSA

3570. DR. SUBHASH RAMRAO BHAMRE:

SHRIMATI SUPRIYA SADANAND SULE:

DR. HEENA GAVIT:

SHRI KULDEEP RAI SHARMA:

DR. AMOL RAMSING KOLHE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the salient features along with aims and objectives of Rashtriya Uchchatar Shiksha Abhiyan (RUSA) and the status of the implementation of RUSA;
- (b) whether the Government has achieved the objectives since its inception, if so, the details thereof and if not, the reasons therefor;
- (c) the details of financial allocations made under this scheme by the Government during each of the last three years and the current year, State/UT-wise;
- (d) whether the Union and State Government have prepared any higher education plan on the scheme for upgradation of the universities and if so, the details thereof and if not, the reasons therefor; and
- (e) the other steps taken by the Government to create new universities through upgradation of existing autonomous colleges and conversion of colleges in a cluster?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (c): Rashtriya Uchchatar Shiksha Abhiyan (RUSA) is a Centrally Sponsored Scheme (CSS) being implemented by the Ministry of Human Resource Development. It is an overarching scheme, operated in mission mode for funding the state universities and colleges in order to achieve the aims of equity, access and excellence. It seeks to improve the overall quality of existing State higher educational institutions by ensuring their conformity to prescribed norms and standards and adoption of accreditation as a mandatory quality assurance

framework; correcting regional imbalances by facilitating access to high quality institutions in rural & semi-urban areas; and providing adequate opportunities of higher education to socially deprived communities; promoting inclusion of women, minorities, SC/ST/OBCs and differently abled persons to ensure equity. Transformative reforms such as governance, academic, affiliation and accreditation reforms are pre-requisites in the implementation of the scheme in the States. All the funding under RUSA is norm based and future grants are performance based and outcome dependent.

As on date, all the States/UTs except Lakshdweep are participating in RUSA. The details of the scheme are at **rusa.nic.in**.

The RUSA Scheme has been instrumental in improving the access and equity in higher education. As per All India Survey on Higher Education (AISHE) report, the overall Gross Enrolment Ratio (GER) in Higher Education has improved from 21.5 in 2012-13 i.e. at time of inception of RUSA to 25.8 in 2017-18. Enrolment of female students and also of socially backward classes have considerably improved. RUSA mandates the rightsizing of State public universities in terms of number of affiliated colleges to each university through affiliation reforms. Accordingly, States have bifurcated/trifurcated their existing universities.

The details of the funds released to the States/UTs under RUSA during the last three years and the current year are at **Annexure**.

- (d): Under RUSA, universities are supported under the component of Infrastructure Grants to Universities and Research, Innovation & Quality Improvement to improve the overall infrastructure and to promote research and innovation in universities. In addition to this, under RUSA 2.0, 10 select State universities have been approved Rs. 100 core each under the component of Enhancing Quality and Excellence in Select Universities.
- (e): Under RUSA, universities can be created by way of either upgradation of autonomous colleges or by conversion of colleges in a cluster. Central support has been approved for creation of 21 universities, out of which 11 are by way of upgrading autonomous colleges and 10 are by way of clustering of colleges. Each of the University has been approved an amount of Rs. 55 Crores.

Annexure referred to in parts (a) to (c) of Lok Sabha Unstarred Question No.3570 to be answered on 15th July, 2019 regarding RUSA asked by Dr. Subhash Ramrao Bhamre, Shrimati Supriya Sadanand Sule, Dr. Heena Gavit, Shri Kuldeep Rai Sharma, Dr. Amol Ramsing Kolhe

Details of the funds released to the States/UTs under RUSA during the last three years and the current year

	(Amount in Rs.crores					
Sr. No.	Name of State	2016-17	2017-18	2018-19	2019-20	
1	Andhra Pradesh	7.45	86.42	100.10	14.10	
2	Arunachal Pradesh	6.75	25.58	25.20	2.25	
3	Assam	54.78	122.17	161.18	0.00	
4	Bihar	22.72	11.10	1.50	33.90	
5	Chhattisgarh	16.77	39.72	30.30	31.65	
6	Goa	0.00	13.80	12.90	1.20	
7	Gujarat	40.12	27.55	40.26	1.80	
8	Haryana	3.00	17.74	70.72	15.71	
9	Himachal Pradesh	50.40	40.88	29.55	0.00	
10	Jammu & Kashmir	92.92	73.33	59.25	21.92	
11	Jharkhand	58.81	28.50	47.40	16.88	
12	Karnataka	41.81	87.24	65.49	54.45	
13	Kerala	60.29	13.48	82.35	11.40	
14	Madhya Pradesh	57.77	33.39	85.65	0.00	
15	Maharashtra	4.55	57.00	45.18	22.60	
16	Manipur	30.20	35.65	13.05	0.00	
17	Meghalaya	25.39	8.10	20.10	0.00	
18	Mizoram	11.48	27.06	21.07	0.00	
19	Nagaland	22.73	25.18	5.40	0.00	
20	Odisha	72.85	77.90	68.55	21.38	
21	Punjab	16.83	33.60	32.20	8.40	
22	Rajasthan	62.40	53.70	60.30	2.72	
23	Sikkim	11.57	11.04	22.50	3.83	
24	Tamil Nadu	84.81	35.75	44.80	71.97	
25	Telangana	10.79	32.49	41.71	0.00	
26	Tripura	0.00	0.00	8.51	0.00	
27	Uttar Pradesh	115.78	137.11	0.00	57.13	
28	Uttarakhand	61.02	20.28	33.38	6.30	
29	West Bengal	72.23	48.00	124.00	10.20	
30	Andaman and Nicobar Islands	7.50	2.50	0.00	0.00	
31	Chandigarh	10.00	8.03	11.00	0.00	
32	Delhi	0.00	0.00	0.00	0.00	
33	Dadra & Nagar Haveli	0.00	0.00	4.33	0.00	
34	Daman And Diu	0.00	0.00	3.94	0.00	
35	Puducherry	0.00	5.06	7.80	0.00	
Total		1133.70	1239.31	1379.66	409.79	